

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTH ZONE, CHENNAI

**ORIGINAL APPLICATION NO.247 OF 2024 (SZ)**

[Earlier O.A. No. 719 of 2024 (PB) (LP)]

IN THE MATTER OF:

Suo Motu matter in respect of news item  
appearing in News Meter dated: 09.05.2024  
titled "**Citizen Journalism : Illegal  
construction on Ameenpur Lake in  
Sangareddy led to pollution from industrial  
waste**"

With

Central Pollution Control Board and Ors.

.....Respondent(s)

**REPORT OF THE DISTRICT COLLECTOR, SANGAREDDY (R-7)**

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*H. Yasmmeenali*

Place: Sangareddy  
Date: 15.03.2025.

H. Yasmmeen Ali  
Counsel for the Respondent No. 7

**REPORT OF DISTRICT COLLECTOR, SANGAREDDY DISTRICT  
(RESPONDENT NO. 7)**

- 1) It is respectfully submitted that, the Hon'ble National Green Tribunal (SZ), Chennai in its order dated 06.11.2025 in O.A.No.247 of 2024 passed orders directing the District Collector, Sangareddy to submit the report on Suo Motu registered by the Principal Bench of the National Green Tribunal, New Delhi as Original Application No.719 of 2024(PB) based on the news item published in 'News meter Network' dated 09.05.2024 titled "**Citizen Journalism: Illegal construction on Ameenpur lake in Sangareddy led to pollution from industrial waste**" which has been transferred to Southern Bench of Hon'ble National Green Tribunal.
- 2) Further it is to submit that, the Hon'ble National Green Tribunal, Chennai has passed order on: 28.01.2025 as follows.

**ORDER:-**

1. The reports of the Telangana State Pollution Control Board (TGPCB) and HMWSSB are filed.
2. However, it is an admitted fact that sewage is being discharged into Ameenpur Lake. None of the authorities have taken the necessary steps to stop the sewage outfall before proceeding with further actions.
3. If the authorities fail to prevent sewage discharge into Ameenpur Lake, the HMWSSB, the Municipality, and the TGPCB will be held accountable and subjected to penalties for their inaction.
4. Post the matter, on: **17.03.2025**.



District Collector,  
Sangareddy

- 3) It is to submit that, accordingly vide this Office Lr. No. D1/2376/2024, Dated: 07.03.2025, Municipal Commissioner, Ameenpur was requested to take necessary steps to divert the sewerage & remove the debris & waste from the FTL & Buffer Zone by using vehicles as per the orders of the Hon'ble NGT, Chennai and submit the action taken report in order to file the report to the Hon'ble NGT, Chennai.
- 4) It is respectfully submit that, the Municipal Commissioner, Ameenpur vide Lr. No. AMC/COMM/OA NO.247-Ameenpur-lake/2024-2025/30, Dt: 13.03.2025 (**Annexure-1**) has reported that, the Managing Director, Hyderabad Metropolitan Water Supply and Sewerage Board (HMWSSB), has informed Ameenpur Municipality to take immediate action to prevent sewage from entering the lake and ensured the construction of STP for 28 MLD within 24 months after tender stage which is in progress now. Accordingly, to divert the sewage, pipeline has to be laid to downstream, but alignment of the proposal sewage pipeline is obstructed by hard rock formations and private lands surrounding the area are unsuitable for rerouting due to these rock formations. This is a complex situation, especially considering the environmental and logistical challenges involved. Hence, an on-site wastewater treatment system could be considered. This would treat the sewage before it's released into the environment, ensuring that the lake remains uncontaminated. As the upstream catchment area of the lake consists many small communities/ apartments such as Janapriya Nile valley etc. which has their own STP, we have insisted/served notices to all the apartments/communities and independent houses to construct their own septic tanks and lift through tankers for further treatment.



District Collector,  
Sangareddy

- 5) Further respectfully submit the Commissioner, Ameenpur Municipality has reported that, the HMWS&SB vide Lr. No. HMWSSB/MD/OA No.247-Ameenpur/Lake/2024-2025/55/24-25, Dtaed: 11.02.2025 has formulated Comprehensive Sewerage Master Plan for HMC and ULBs of ORR. As part of this project, construction of 28 MLD capacity STP at Ameenpur Lake, Sanga Reddy has been proposed by the Government. The STPs project for ULBs of ORR is sanctioned under AMRUT-2.0, TRANCHE-III including the STP at Ameenpur Lake and the project is in tender stage and informed that after entrustment of work to successful agency, the completion period will be 24 months. With this the sewage entering into lake may be permanently avoided.
- 6) Further submit that, the Municipality is taking an important step by issuing a public notice and calling for technical opinions on how to handle the sewage issue from the Experts in sewage management, civil engineering, and environmental science who will likely to submit their technical opinions or proposals as temporary immediate measure until the completion of STP's and will also pursue with the HMWS&SB department until the completion of the construction of STP.
- 7) Further submit that the Commissioner, Ameenpur Municipality, has reported that the above measures will effectively prevent sewage from entering Ameenpur Lake and mitigate the environmental and health risks associated with it temporarily and Construction of STP will be a permanent measure.

Place: Sangareddy

Date: 15.03.2025



District Collector,  
Sangareddy



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**MUNICIPALITY AMEENPUR, SANGAREDDY DISTRICT**  
**Phone : 7032721170, Email: municipalityameenpur@gmail.com**

From,

The Municipal Commissioner,  
Ameenpur Municipality,  
Sangareddy District.

To,

The District collector  
SANGAREDDY District.

Lr.No. AMC/COMM/OA NO.247-Ameenpur-lake/2024-2025/30, DT: 13.03.2025.

Sir,

**Sub:** Ameenpur Municipality - Engineering Wing- NGT OA No.247 of 2024 filed on the basis of Citizen Journalism: Illegal construction of Ameenpur Lake in Sangareddy led to pollution from Industrial waste - Interim measures taken for prevention of sewage pollution - Ameenpur Municipality - Regarding.

**Ref:** 1. Hon'ble NGT orders dt: 28.01.2025 in OA No.247 of 2024.  
2. Lr.No: HMWSSB/MD/OANo.247-Ameenpur-Lake/2024-25/55/24-25, Dt: 11.02.2025.  
3. Lr.No.D1/2376/2024 by the district collector, Date: 07.03.2025

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Adverting to the above subject cited, it is to submit that, the MD, Hyderabad Metropolitan Water Supply and Sewerage Board (HMWS&SB), has informed Ameenpur Municipality to take immediate action to prevent sewage from entering the lake and ensured the construction of STP for 28MLD within 24 months after tender stage which is in progress now.

Accordingly, to divert the sewage, pipe line has to be laid to downstream, but alignment of the proposed sewage pipeline is obstructed by hard rock formations and private lands surrounding the area are unsuitable for rerouting due to these rock formations. This is a complex situation, especially considering the environmental and logistical challenges involved.

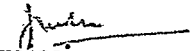

Hence, an on-site wastewater treatment system could be considered. This would treat the sewage before it's released into the environment, ensuring that the lake remains uncontaminated. As the upstream catchment area of the lake consists many small communities/ apartments such as Janapriya Nile valley etc. which has their own STP, we have insisted /served notices to all the apartments/communities and independent houses to construct their own septic tanks and lift through tankers for further treatment.

Further, it is to submit that vide ref 2<sup>nd</sup> cited the HMWS&SB has formulated Comprehensive Sewerage Master Plan for HMC and ULBs of ORR. As part of this project, construction of 28MLD capacity STP at Ameenpur Lake, Sanga Reddy has been proposed by the Government. The STPs project for ULBs of ORR is sanctioned under AMRUT-2.0, TRANCHE-III including the STP at Ameenpur Lake and the project is in tender stage and informed that After entrustment of work to successful agency, the completion period will be 24 months. With this the sewage entering into lake may be permanently avoided.

Further, The Municipality is taking an important step by issuing a public notice and calling for technical opinions on how to handle the sewage issue from the Experts in sewage management, civil engineering, and environmental science who will likely to submit their technical opinions or proposals as temporary immediate measure until the completion of STP's and will also pursue with the HMWS&SB department until the completion of the construction of STP.

In view of the above it is to submit that, the above measures will effectively prevent sewage from entering Ameenpur Lake and mitigate the environmental and health risks associated with it temporarily and Construction of STP will be a permanent measure.

Submitted for kind information.

  
Commissioner  
 AmeenpurMunicipality

Copy to:

1. Copy to Additional Collector Local Bodies Sangareddy for kind information.
2. The Environmental Engineer, TGPCB, RO-1, SRD for information.